

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION No. 2515
TO BE ANSWERED ON 10th August, 2026

NATIONAL GAS GRID AND NATURAL GAS PIPELINE INFRASTRUCTURE

2515# SHRI MAYANKKUMAR NAYAK
SHRI MITHLESH KUMAR
SHRI SHAMBHU SHARAN PATEL
SMT. MAYA NAROLIYA
SHRI ASHOKRAO SHANKARRAO CHAVAN

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has reviewed progress of the development of the national gas grid and associated natural gas pipeline infrastructure;
- (b) if so, the details thereof;
- (c) progress achieved in expansion of pipeline connectivity across the country, including in areas that were previously not connected;
- (d) whether any measures have been taken to accelerate the implementation of ongoing pipeline projects and strengthen inter-State connectivity;
- (e) if so, the details thereof; and
- (f) expected impact of the expanded gas pipeline network on the availability of natural gas and the development of a gas-based economy?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI SURESH GOPI)

(a) to (f) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to various entities to Lay, build, operate and expand Natural Gas Pipelines (NGPL). As on March 2026, PNGRB has authorized approximately 33,027 km of common carrier natural gas pipeline across the country to create a National Gas Grid. All the States and Union Territories, except Ladakh, Andaman & Nicobar Island and Lakshadweep are covered by Natural Gas Pipeline Network authorized by PNGRB.

The details of the Common Carrier Natural Gas Pipeline are enclosed as Annexure.

To accelerate the implementation of ongoing natural gas pipeline projects and strengthen inter-State connectivity across the country, Government continually reviews and coordinates with the concerned State Governments and executing agencies to resolve the challenges such as securing Right of User (RoU) in land, obtaining forest and environmental permissions, obtaining approvals for crossing such as Rivers, Canals, Railways, National Highways, etc.

National Single Window System (NSWS) has been launched on 22.09.2021 by Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry which provides single platform to enable the stakeholders in identification of the issues and obtaining of approvals and clearances needed. For development of pipelines and CGD infrastructure, entities may apply for clearances & approvals on NSWS portal. The Know Your Approvals (KYA) module includes guidance for 32 Central Departments and 35 States.

Recently, a comprehensive control order dated 24.03.2026 has been issued under the Essential Commodities Act, 1955 to facilitate time-bound expansion of pipeline infrastructure across the country, especially CGD. The Order provides a uniform framework for grant of right of way (RoW) and permissions by mandating strict timelines, enabling deemed approvals in case of delays, and prohibiting imposition of unauthorised charges by public authorities. It also addresses access issues in residential and private areas by ensuring non-discriminatory and time-bound permissions, thereby removing key bottlenecks in pipeline laying.

The expansion of the natural gas pipeline grid has significantly improved access of natural gas for City Gas Distribution (CGD) networks, industries, power plants and households. As on 31.05.2026, the number of PNG Domestic connections has registered a substantial increase from 22 lakh in 2013-14 to approx.170 lakh currently, while the network of CNG stations has expanded from 783 in 2013-14 to more than 8,900 currently. Furthermore, authorized entities have laid 6,71,387 Inch-Km pipeline across the country and provided 22,256 Industrial and 52,143 Commercial connections to support the clean energy transition in their respective Geographical Areas.

The expansion of the natural gas pipeline grid across the country has significantly increased adoption of natural gas which has played a crucial role in reducing India's dependence on conventional fossil fuels like coal and crude oil. Consumption of Natural Gas in the country has increased from approx 138 Million Metric Standard Cubic Meters per Day (MMSCMD) in 2014 to approx. 188 MMSCMD in 2025. With expanding pipeline and CGD network, use of CNG as transportation fuel in vehicles (due to its cost effectiveness and lower emissions) is increasing. Similarly, industries previously dependent on furnace oil and diesel are also progressively shifting to natural gas (mainly in the form of piped natural gas) leading to the development of a gas based economy.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (f) OF RAJYA SABHA UNSTARRED QUESTION NO. 2515 TO BE ANSWERED ON 10.08.2026 REGARDING NATIONAL GAS GRID AND NATURAL GAS PIPELINE INFRASTRUCTURE.

Common Carrier Natural Gas Pipelines Authorized by PNGRB (As on 31.03.2026)

S. No.	Name of Natural Gas Pipelines	Entity	Auth. Length (KM)	States from which Pipeline passes
1.	Assam Regional Network	GAIL	8	Assam
2.	Cauvery Basin Network	GAIL	240	Puducherry and Tamil Nadu
3.	Hazira-Vijaipur-Jagdishpur -GREP (Gas Rehabilitation and Expansion Project)-Dahej-Vijaipur HVJ/VDPL	GAIL	6,169	Uttar Pradesh, Madhya Pradesh, Rajasthan, Gujarat, Haryana, Delhi, and Uttarakhand
4.	Dahej-Vijaipur (DVPL)-Vijaipur-Dadri (GREP) Upgradation DVPL 2 & VDPL			
5.	Kakinada-Hyderabad-Uran-Ahmedabad (East West Pipeline)	PIL	1,459	Andhra Pradesh, Gujarat, Maharashtra, Telangana and Karnataka
6.	Dahej-Uran-Panvel-Dabhol	GAIL	920	Gujarat, Maharashtra, UT of Dadra & Nagar Haveli and Daman & Diu
7.	KG Basin Network	GAIL	878	Andhra Pradesh
8.	Gujarat Regional Network	GAIL	609	Gujarat
9.	Agartala Regional Network	GAIL	55	Tripura
10.	Dadri-Panipat	IOCL	132	Haryana and Uttar Pradesh
11.	Mumbai Regional Network	GAIL	129	Maharashtra
12.	Uran-Trombay	ONGC	24	Maharashtra
13.	High Pressure Gujarat Gas Grid	GSPL	2,860	Gujarat
14.	Hazira-Ankleshwar (HAPI)	GGL	73	Gujarat
15.	Low Pressure Gujarat Gas Grid	GSPL	58	Gujarat
16.	Shahdol-Phulpur	RGPL	312	Madhya Pradesh and Uttar Pradesh
17.	Assam Regional Network	AGCL	105	Assam

18.	Dukli-Maharajganj	GAIL	5.2	Agartala
19.	Uran-Taloja	DFPCL	42	Maharashtra
20.	Chainsa-Jhajjar-Hissar	GAIL	455	Haryana, Rajasthan and Delhi
21.	Dadri-Bawana-Nangal	GAIL	921	Punjab, Haryana, Uttar Pradesh, Uttarakhand, Delhi, and Himachal Pradesh
22.	Ennore-Nellore	GTIL	220	Andhra Pradesh, Tamil Nadu
23.	Kakinada-Vijayawada-Nellore	IMC	667	Andhra Pradesh
24.	Kanai - Chhata - Panitar	HPPL	317	West Bengal
25.	Hazaribagh-Ranchi	IOCL	71	Jharkhand
26.	Gurdaspur-Jammu	GAIL	160	UT of Jammu & Kashmir, Punjab
27.	Kochi-Kanyakumari-Thoothukudi	IOCL	425	Kerala, Tamil Nadu
28.	Mehsana Bhatinda	GIGL	1,943	Gujarat, Rajasthan, Haryana, Punjab
29.	Bhatinda - Gurdaspur	GIGL	261	Punjab
30.	Mallavaram - Bhopal - Bhilwara - Vijaipur	GITL	1,881	Andhra Pradesh, Telangana, Maharashtra, MP, Rajasthan, Gujarat
31.	Dabhol-Bangalore	GAIL	1,414	Maharashtra, Karnataka, Goa
32.	Kochi-Koottanad-Bangalore-Mangalore	GAIL	1,104	Kerala, Tamil Nadu, Karnataka, UT of Puducherry
33.	Ennore-Tuticorin	IOCL	1,431	Tamil Nadu, Karnataka, Andhra Pradesh, UT of Puducherry
34.	Jagdishpur-Haldia-Bokaro Dhamra-Paradip- Barauni-Guwahati	GAIL	3,546	Uttar Pradesh, Bihar, Jharkhand, West Bengal, Odisha, Assam
35.	North-East Natural Gas Pipeline Grid	IGGL	1,688	Assam, Mizoram, Manipur, Arunachal Pradesh, Tripura, Nagaland, Meghalaya & Sikkim, West Bengal
36.	Mumbai-Nagpur-Jharsuguda	GAIL	1,755	Maharashtra, Madhya Pradesh, Chhattisgarh and Odisha
37.	Srikakulam-Angul	GAIL	690	Andhra Pradesh, Odisha
Total			33027.2	

Source: PNGRB

GLOSSARY/ABBREVIATIONS USED IN THE PIPELINE DATA REPLIES

Abbreviation	Full Form
PNGRB	Petroleum and Natural Gas Regulatory Board
NGPL	Natural Gas Pipeline
MMSCMD	Million Metric Standard Cubic Meters per Day
KM	Kilometer
UT	Union Territory
GAIL	GAIL (India) Limited
PIL	Pipeline Infrastructure Limited
IOCL	Indian Oil Corporation Limited
ONGC	Oil and Natural Gas Corporation Limited
GSPL	Gujarat State Petronet Limited
GGL	Gujarat Gas Limited
RGPL	Reliance Gas Pipelines Limited
AGCL	Assam Gas Company Limited
DFPCL	Deepak Fertilizers and Petrochemicals Corporation Limited
